

ANNEXURE - A

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

INDEX SHEET

CAUSE TITLE T.A. 1731/87of 19
28.8.1988 1389/85

Name of the parties Ashanti Lal

.....Applicant.

Venue.

C.O.F. BarRespondents

PART A

Description of documents

| | | |
|-----|--|------------|
| 1. | Index sheet | A1 to A2 |
| 2. | General Index | A3 |
| 3. | order sheet in judgment in order cit 24-04-90 | A/4 to A9 |
| 4. | 1 copy of copy / Two copy Final orders 10-5-90 | A10 to A11 |
| 5. | Petition / Affidavit Annexure | A12 to A34 |
| 6. | Affidavit | A35 to A36 |
| 7. | Vakalatnama | A37 |
| 8. | Notice(s) | A41 |
| 9. | | |
| 10. | | |

CERTIFICATE

Certified that no further action is required to be taken and that the case is fit for consignment to the record room (Decided)

Date :

Re checked

Countersigned

*Signature of the 19/8/11
Dealing Assistant.*

Section officer/Court officer.

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

FORM OF INDEX

O.A./T.A./R.A./C.C.P./ No. 1731-1987

Ashwari Lal vs. U.O.T. W.P. 1389/85

PART - I

1. Index Papers :- 1-2
2. Order Sheet :- 3-9
3. Any other orders :- Nil
4. Judgement :- 9. D.F.D. on 24-4-90
5. S.L.P. :- Nil

Dr. Registrat

Supervising Officer
(K.L. Kulkarni)

Dealing Clerk
(A. K. Rao)

Note :- If any original document is on record - Details.

Nil

Dealing Clerk
(A. K. Rao)

V.K. Mishra

CIVIL

SIDE

CRIMINAL

GENERAL INDEX

(Chapter XLI, Rules 2, 9 and 15)

Nature and number of case..... W.P. 1389-85

Name of parties..... Ashanti Lal..... v. Union of India

Date of institution..... 1-6-85.....

Date of decision.....

| File no. | Serial no. of paper | Description of paper | Number of sheets | Court-fee | | Date of admission of paper to record | Condition of document | Remarks including date of destruction of paper, if any |
|----------|---------------------|-----------------------------|------------------|------------------|-------------------|--------------------------------------|-----------------------|--|
| | | | | Number of stamps | Value | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1- | | W.P. Answer and affidavit. | 27. | | Rs. 50/- P. 200/- | | | |
| 2. | | Power | 1- | | 5/- | | | |
| 3 | | com. 3919(W). of & Jashy | 1- | | 5/- | | | |
| 4- | | Powers. | 2- | | 10/- | | | |
| 5 | | Complaint | 1- | | - | | | |
| 6. | | order sheet. | 2 | | - | | | |

I have this

day of

198

examined

the record and compared the entries on this sheet with the papers on the record. I have made all necessary corrections and certify that the paper correspond with the general index, that they bear Court-fee stamps of the aggregate value of Rs. that all orders have been carried out, and that the record is complete and in order up to the date of the certificate

Date.....

Munsarim

Clerk

Annexure - A
CAT - 02
CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD//
CIRCUIT BENCH, LUCKNOW

(2)

5/1

INDEX - SHEET

CAUSE TITLE 1731/87 OF 1907 (T)

Notice of service of writ petition - 1389/85

Name of the Parties Asha & Lal & others

Versus

U.O.G.

Part A, B and C

| S.I.No. | DESCRIPTION OF DOCUMENTS | PAGE |
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| 1 | Order sheet | A-1-2 |
| 2 | Writ petition | A-3-19 |
| 3 | Annexure | A-15-25 |
| 4 | Affidavit | A-24-25 |
| 5 | Power | A-26 |
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| 7 | Notice | A-30 |
| 8 | Order sheet | A-31-35 |
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2000
9/1/91



IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

Scd 100
5/3/85
Writ Petition No. of 1985

1. Asharfi Lal, aged about 45 years, son of late Payagnath Yadav, resident of T-38(C) Loco Colony, Northern Railway, Faizabad.
2. Vishnu Kumar Gupta, aged about 34 years, son of Ram Lal Gupta, resident of Quarter No.I-E/C-10 Barha Railway Colony, Alambagh, Lucknow.
3. Sunil Kumar Shukla, aged about 32 years, son of B.P. Shukla, resident of B-29(A), Munawar Bagh, Charbagh, Lucknow.
4. Ajay Kumar Singh, aged about 32 years, son of late M.P. Singh, resident of 446/5, Musahibganj, Lucknow.
5. Suresh Kumar, son of late Kripa Shanker, T-42A A.E.N. Colony, Northern Railway, Varanasi.

..... Petitioners

Versus

Ajay Kumar Singh

1. The Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

..... Opposite Parties

(3)

✓

MEMO

one impressed Rs 50.00

23 Adhesive Rs 450.00

Total 500.00

Correct ~~for~~ ~~final~~ Court fee report

will be made on receipt of lower

~~Court fee~~ ~~for~~ ~~final~~ Court fee report

In time up to

Paper filed. Copy of F.O.

Should also be filed.

Singh-Bedi

Last unpageed Annexure

29-3-85

Darbhushan Kumar

Hon. K.S. Varma, J.

Hon. B. Kumar, J.

Mr. L. P. Shukla

States that he may
be permitted to
serve opposite
parties 1 and 2 out
of court. Let it be
done. The officer shall
hand over notices to

Mr. Shukla for service

being affected on
opposite parties 1 and
2. Notice should be
for 1-4-85.

Put up on
1-4-85.

BS 29-3-85
Please K.S.

1-4-85 for attending for
only as a co-counsel.
Mr. D. C. O'Donnell by date.

2
29-3-85

Received Notices for service
upon O.P. N-122.

Kuldeep Singh
29-3-85

Writ petition under Article 226 of
the Constitution of India.

The petitioners most respectfully beg to
submit as under :-

1. That the above writ petition is directed
against the notice dated 19.3.1985 issued from the
office of the Divisional Railway Manager, Lucknow,
to the Divisional Superintending Engineer (Coordination),
Northern Railway, Lucknow, Senior Civil Engineer
(Construction), Lucknow and Assistant Engineer,
Faizabad and Banaras to direct the petitioner concerned
working under them to appear in the written suitability
test on 1.4.1985 in Divisional Railway Manager's office,
Lucknow, for their regularisation as Draughtsman in
the grade of Rs.330-560 (Revised Scale).

2. That the aforesaid notice was received by
Asharfi Lal, petitioner No.1, working under the
Assistant Engineer at Faizabad on 26.3.1985 and it
was also served on Suresh Kumar working under the
Assistant Engineer at Banaras on the same date, i.e.,
26.3.1985. It has, however, not been served on the
other three petitioners, namely, Sunil Kumar Shukla,
Ajay Kumar Singh and Vishnu Kumar Gupta. They derived
knowledge of the said notice on 27.3.1985 from
Asharfi Lal and Suresh Kumar. The said notice was
neither served nor circulated or got noted by the
petitioners Sunil Kumar Shukla, Ajay Kumar Singh and
Vishnu Kumar Gupta officially through the Divisional



Ajay Kumar Singh

(4)

115

Hon SS AG

Hon MEG

Admit Notice on
behalf of the opposite
parties has been accepted
by Mr. Siddhanta Verma
who pays for and is
granted three weeks
time to obtain witnesses
and file counter affidavit.
If the counter affidavit
is filed the petitioners
shall have ten days'
time to file a rejoinder
affidavit.

list to application
for interim relief before
the Honorable Single Judge

on the expiry of the
afore said period.
and file notice of
the Court the operation
of the order dated
19th March 1975 shall
remain stayed and
the petitioners shall not
be required to appear
in the impugned test.

Baruah
Gohain
1-4-75



3919
29/3/85

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

C.M. Application No. 3919 *Sub* of 1985

In

Writ Petition No. 1389. of 1985

Asharfi Lal & others Petitioners/
Applicants

Versus

Union of India & another Opp. Parties

Stay application

The applicants most respectfully beg to
submit as under :-

That for the facts and circumstances stated
in the accompanying writ petition it is most respect-
fully prayed that this Hon'ble Court may be pleased
to stay the operation of the notice dated 19.3.1985
(Annexure No.1 to the writ petition) for written
suitability test of Tracers on 1.4.1985 pending dispo-
sal of the writ petition.

Dated Lucknow:
March 28, 1985.

L.P. Shukla
(L.P. Shukla)
Advocate,
Counsel for the petitioners/
Applicants

A-31

⑥

6/4

ORDER SHEET

IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD

10.P.

1389 ~~1289~~

No.

of 198

85.

VS.

| | Date | Note of progress of proceedings and routine orders | Date of which case is adjourned |
|---------|---|--|---------------------------------|
| 1 | 2 | 3 | |
| 29-3-85 | Deen R.S. Verma,? Deen B. Kumar,? Shukla states - - - - - Put up on 1-4-85 - | Moz L.P. | |
| | | Sel. R.S. Verma. Sel. B. Kumar. | 29-3-85 |
| | C.M. A.M.P. 3919 of 85. | | |
| 29-3-85 | Deen R.S. Verma,? Deen B. Kumar,? Put up along with the C.M.P. | Sel. R.S. Verma. Sel. B. Kumar. | 29-3-85 |
| 1-4-85 | Deen SS A,? Deen B.K.,? Admit. notice on behalf of the opp. parties - - - - - impugned to it. | Sel. SS A. Sel. B.K. | 1-4-85 |

| Date | Note of progress of proceedings and routine orders | Date of which case is adjourned |
|----------|--|--|
| 1 | 2 | 3 |
| 14-85 | <p>seen SS A, ? seen BK, ?</p> <p>For orders see our order of date passed on the back of the C.P.</p> <p>SD-SS A- SD-BK 14-85.</p> | |
| 25-4-85 | <p>Service Report of 14-2-85 Notices received by the Counsel of petitioner for personal service on O.P. Power has been filed by Sri Siddharth Verma Adv on behalf of O.P. No power has been filed on behalf of O.I. Now the 2nd petitioner's Counsel has filed affidavit of service.</p> | |
| 6. 5. 85 | <p>Adlegi</p> <p>In view of Court's order dated 14-85 Notice on behalf of O.P. has been accepted by Sri Siddharth Verma but he has filed his vakalat name only executed by O.P. alone. He may be informed to file his vakalat name executed by O.I. within two weeks. In case of default bring this fact to the notice of the Court.</p> | <p>submitted D 25/4</p> <p>notes sent to Court A 10.5.85</p> |

A - 33

(S)

4/6

6/2

ORDER SHEET

IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD

M. P. No. 1383 of 1985

vs.

| Date | Note of progress of proceedings and routine orders | Date of which case is adjourned |
|----------|---|------------------------------------|
| 1 | 2 | 3 |
| 7.10.85 | <p>Service Report</p> <p>Opp. party for leave - per</p> <p>for leave filed by Sri S. S. Chatterjee</p> <p>Leave, parical.</p> <p>Leave to file</p> <p>✓</p> <p>SC</p> <p>9/11</p> <p>SC</p> | |
| 15-11-85 | <p>C.M.R.M. 39191/85</p> <p>PL 8802</p> <p>✓</p> | <p>C.M.R.M. 39191/85</p> <p>SC</p> |
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| | | |
| | | |
| | | |

Serial
number
of
order
and date

Brief Order, Mentioning Reference
if necessary

How complied
with amti
date of
compliance

1514

No SIT-1 Ady 16 202.90

This case ha s been received on transfer.
Notice were issued to the counsels by the Office
at Allahabad.....
Let notice be issued again to the parties as
directed by Hon'ble Mr. D.K. Agarwal, J.M.

L
15/12

OR
Case has been
recd. for CAI, Ady
on 20.12.90.

Case is admitted
Stay is granted.
CA/RA not file
Both the parties
are noted date
S. for order
19/12

20/12

Hon. K. Obayya A.M
Hon. T.P. Sharma J.M

On the report of the parties,
the case is adjourned to 24.4.90

Deen
T.M. AN

24/4/90

Hon. Mr. D.K. Agarwal, J.M
Hon. Mr. K. Obayya, A.M

No one appears for the
petitioner. The writ petition is
therefore, dismissed for want
of prosecution without any order
as to costs.

P
A.M.

Deen
T.M.

To

A/10

The Sy Registration
Administrative Tribunal
Lucknow Bench
Date of Filing 26.11.96
Date of Receipt by Post
C.A.T
Lucknow.
L
No. Regd. No. 11

Sub:- For issue a copy of w.p. no.
1389/85 and T.A. No. 1731/87 (7)
with order. dated 24/4/90.

Askerfi Lal and others vs the Union of India

On
copy forwarded to
Date 26/11/96

I shall be highly obliged if you
please arrange to issue a copy
of W.P. No. 1389/85 T.A. No. 1731/87(7)
and a copy of final order dated
24/4/90. As I am effected with said w.p.
32 0137257. The total nos. of copies are
648 085771. 12 pages. Please.

R/12/

Th 26/11/96.

Yours faithfully

Askarfi Lal 26/11/96.

(Askarfi Lal)

No. 64, Sector 15
Shahzadpur

14. 64, Sector 15
Shahzadpur

Shahzadpur.

Lucknow.

For Reed 10-80
To Rs. 15/-
① 444255003 - 5/-
② 648088583 = 10/-

Rs. 15/-

On
20/12/96

CENTRAL ADMINISTRATIVE TRIBUNALCIRCUIT BENCH LUCKNOW

T.A. NO.1731 of 1987 (T)

(W.P. NO.1389 of 1985)

| | | |
|-------------------------|-------|--------------|
| Asharfi Lal & Others | | Applicant. |
| Versus | | |
| Union of India & Others | | Respondents. |

24.4.1990

Hon'ble Mr. D.K. Agrawal, J.M.

Hon'ble Mr. K. Obayya, A.M.

No one appears for the petitioner. The writ petition is therefore, dismissed for want of prosecution without any orders as to costs.



checked
Sue
10/5/90

Sd/-

Sd/-

A.M.

J.M.

// True Copy //

RIM/

[Handwritten signature]
Deputy Registrar
Central Administrative Tribunal
Lucknow Bench,
Lucknow

✓ 2301 ✓
Group - A-14 (f) 1

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

Writ Petition No. 1389 of 1985

Asharfi Lal & others Petitioners

Versus

Union of India & another Opp. Parties

I N D E X

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| 2. Annexure No.1- Notice dated 19.3.1985 for holding written suitability test on 1.4.1985. | .. 12 |
| 3. Annexure No.2- Seniority list dated 21.5.1982. | .. 13 to 15 |
| 4. Annexure No.3- Order dated 5.9.1984 promoting and regularising petitioner No.2, Vishnu Kumar Gupta. | .. 16 |
| 5. Annexure No.4- Letter of recommendation dated 2.7.1984 regarding promotion & regularisation of Vishnu Kumar Gupta. | .. 17 & 18 |
| 6. Annexure No.5- Notice dated 22.4.1983 containing order of DRM regarding regularisation of Asharfi Lal and Sunil Kumar Shukla as Sr.D/Man. | .. 19 & 20 |
| 7. Annexure No.6- Letter dt. 29.12.1984 alongwith seniority list of regularised Head D/Man and Sr. D/Man. | .. 21 to 23 |
| 8. Affidavit. | .. 24 & 25 |
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| 10. Stay application. (Separate) | .. |

Dated March 28, 1985.

(L.P. Shukla)

Advocate,
Counsel for the petitioners.

Vishnu Kumar Shukla

INDIA COURT FEE

50 RS.



In The Hon'ble High Court of Judicature at Allahabad sitting at Lucknow

W.P. No. 1389 of 1985

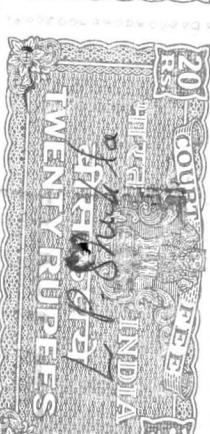
Asharfi Lal and others

Petitioner

vs -

Union of India and others - app. parties

Bnk Dr. 50.00
i.e. 400.00
Bnk Dr. 350.00
i.e. 350.00
Bnk Dr. 50.00
i.e. 50.00



Senior Engineer, Northern Railway, Lucknow or Senior Civil Engineer (Construction), Lucknow, so far.

3. That in the aforesaid notice all the petitioners have been wrongly referred to as Tracers. However, it is indicated in brackets that the petitioners are now working as Senior Draughtsmen in the grade Rs.425-700. They have been required to appear in the written suitability test for their regularisation as Draughtsmen grade Rs.330-560. This is wholly illegal, arbitrary and without jurisdiction for the facts and circumstances indicated hereinafter. A true copy of the notice dated 19.3.1985 is filed as Annexure No.1 to this writ petition.

Annexure No.1

4. That petitioner No.1, Asharfi Lal, was appointed as Tracer on 24.12.1973 in the grade of Rs.260-430 (RS). He was thereafter promoted as Junior Draughtsman in the grade Rs.330-560 on 24.6.1980. He was promoted after due assessment of his suitability on the basis of his service record and confidential report by the Divisional Senior Engineer Hqrs. on 9.6.1980. The promotion was also approved by the Senior Divisional Personnel Officer on 10.6.1980.



5. That Sunil Kumar Shukla, petitioner No.3, was appointed as Tracer on 14.4.1975 in the grade of Rs.260-430 (RS) and was thereafter promoted as Junior Draughtsman in the grade Rs.330-560 on 27.6.1980. Ajay Kumar Singh, petitioner No.4, was appointed as Tracer on 1.4.1975 in the grade Rs.260-430 and was

thereafter promoted as Junior Draughtsman in the Both grade Rs.330-560 on 27.6.1980. ~~Although~~ Sunil Kumar Shukla and Ajay Kumar Singh were found fit after assessment of their suitability on the basis of their service record and confidential record by the Divisional Senior Engineer on 2.7.1980. Their promotion was approved by Senior Divisional Personnel Officer on 7.7.1980.

6. That Suresh Kumar, petitioner No.5, was appointed Tracer on 14.9.1979 in the grade Rs.260-430. He was thereafter promoted as Junior Draughtsman in the grade Rs.330-560 on 4.2.1981. On the basis of suitability test and confidential report he was found fit for promotion by Senior Divisional Engineer on 17.3.81 and his promotion was approved by the Divisional Personnel Officer on 17.3.1981.

7. That the aforesaid petitioners, namely, Asharfi Lal, Sunil Kumar Shukla, Ajay Kumar Singh and Suresh Kumar were brought on the provisional seniority list of the staff of Drawing Section issued by the Divisional Railway Manager, Lucknow, dated 21.5.1982. These petitioners are shown to be working on the post of Junior Draughtsman in the grade Rs.330-560 in the said seniority list at Sl. Nos. 26, 27, 28 and 29 respectively. A photostat copy of the seniority list dated 21.5.1982 issued by the DRM is filed as Annexure No.2 to this writ petition.

8. That Vishnu Kumar Gupta, petitioner No.2, was appointed as Tracer on 29.3.1975 and is working

A-8
X
1/2
1/2

in the Dy. Chief Engineer's office, Lucknow, and has his lien in the Lucknow Division. When persons junior to him were promoted as Junior Draughtsmen in the grade Rs.330-560 and thereafter as Senior Draughtsmen in the grade Rs.425-700 the petitioner No.2 made a representation to the Divisional Railway Manager, Lucknow, opposite party No.2. This representation was allowed and he was ordered to be regularised on the recommendation of the Senior Civil Engineer (Construction), Northern Railway, Lucknow on the basis of his satisfactory work. On the basis of assessment of suitability and satisfactory work by the Senior Civil Engineer on 2.7.1984 the petitioner was promoted and regularised as Senior Draughtsman in the grade Rs.425-700 by the order of the Chief Engineer (Construction) dated 5.9.1984. A true copy of the order dated 5.9.1984 of the Chief Engineer (Construction) Hqrs. office Delhi is filed as Annexure No.3 to this writ petition. The letter of recommendation of the Senior Civil Engineer (Construction) dated 2.7.1984, which is the basis of promotion of petitioner No.2 as Senior Draughtsman, is filed as Annexure No.4 to this writ petition.

Annexure No.3

6/9/85
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High Court, ALLAHABAD

9. That Asharfi Lal, petitioner No.1, was promoted as officiating Senior Draughtsman in the grade Rs.425-700 on 18.9.1982. Sunil Kumar Shukla, petitioner No.3, was promoted as officiating Senior Draughtsman in grade Rs.425-700 on 25.9.1982. Ajay Kumar Singh, petitioner No.4, was promoted as offi-

Ajay Kumar Singh

ciating Senior Draughtsman in the grade Rs.425-700 on 10.10.1983.

10. That on the basis of their suitability and satisfactory work Asharfi Lal and Sunil Kumar Shukla according to the seniority were regularised from the date of their promotion as Senior Draughtsmen in the grade Rs.425-700 by the order of the Divisional Railway Manager, Lucknow, as circulated by notice dated 22.4.1983. A photostat copy of the said notice dated 22.4.1983 is issued by the Divisional Office is filed as Annexure No.5 to this writ petition.

Annexure No.5
11. That Ajay Kumar Singh, petitioner No.4, was likewise regularised as Senior Draughtsman on 29.12.1984.

12. That for the purpose of selection to the post of Chief Draughtsman (Civil) in the grade of Rs.700-900(RS) an approved copy of seniority list of Head Draughtsmen in the grade of Rs.550-750 (RS) and Senior Draughtsmen in the grade Rs.425-700 (RS) working in the above mentioned grades in regular measure in Lucknow Division as on 1.1.1984 was furnished from the office of opposite party No.2 to the General Manager (Personnel), Northern Railway, New Delhi. According to the said seniority list the petitioners, namely, Asharfi Lal, Vishnu Kumar Gupta, Sunil Kumar Shukla and Ajay Kumar Singh are shown respectively at serial nos. 20, 21, 22 and 23. A photostat copy of the letter dated 29.12.1984 along

Ajay Kumar Singh

Annexure No.6

with seniority list of regularised Head Draughtsmen and Senior Draughtsmen is filed as Annexure No.6 to this writ petition.

13. That Suresh Kumar, petitioner No.5, is still working as Junior Draughtsman in the grade Rs.330-560. He has been duly regularised on that post. But according to his seniority position he has not been promoted as Senior Draughtsman in the grade Rs.425-700 as in the case of petitioners 1 to 4.

14. That as already indicated above, the notice for the written suitability test of Tracers dated 19.3.1985 wrongly mentions Suresh Kumar, petitioner No.5, as working on the post of Senior Draughtsman grade Rs.425-700.

15. That there is no provision for written suitability test of tracers. The basis for promotion to the next higher grade of Junior Draughtsmen is seniority-cum-suitability. The suitability is to be assessed on the basis of the work as evident from the service record including confidential report by the authority concerned under whom the employee is working. All the petitioners were accordingly tested for suitability on the basis of assessment of their work as evident from the service record and confidential report by a competent authority and were also approved for promotion on the basis of this assessment by the Senior Divisional Personnel

Ajay Kumar Singh



Officer. The petitioners having thus been tested for suitability and found fit for promotion were duly promoted to the next higher grade of Junior Draughtsmen where they continued to work satisfactorily. Petitioner Nos. 1, 3 and 4, namely, Asharfi Lal, Sunil Kumar Shukla and Ajay Kumar Singh, were thereafter promoted as Senior Draughtsmen in the grade Rs.425-700 respectively on 18.9.1982, 25.9.1982 and 10.10.1983 and subsequently regularised as Senior Draughtsmen respectively on 22.4.1983, 22.4.1983 and 29.12.1984. Vishnu Kumar Gupta on the basis of the representation and the recommendation of the Civil Engineer (Construction) Lucknow was assessed for his suitability and his work having been found satisfactory was recommended for promotion as Junior Draughtsman as well as Senior Draughtsman in grade Rs.425-700 by the Civil Engineer (Construction) under whom he is working. On the basis of this recommendation Vishnu Kumar Gupta by the order of the Chief Engineer (Construction) Delhi was given regular promotion as Senior Draughtsman in the grade Rs.425-700.

16. That the requirement of the petitioners to appear in the written suitability test of Tracers is, therefore, wholly arbitrary and without jurisdiction as petitioners Sunil Kumar Shukla, Ajay Kumar Singh and Vishnu Kumar Gupta, although posted at Lucknow, have so far not received any notice of the written suitability test to be held on 1.4.1985.

Ajay Kumar Singh



17. That the aforesaid notice dated 19.3.1985 implies double reversion of the petitioners 1 to 4 from the post of regular Senior Draughtsmen in the grade Rs.425-700, on which they are ~~presently~~ ~~provisionally~~ working, to that of Tracers in the grade Rs.260-430 on which they were originally appointed and in the case of petitioner No.5 it amounts to reversion from the post of Junior Draughtsman in the grade Rs.330-560, on which he has been regularised after being duly assessed and tested for suitability. No notice to show cause whatsoever was ever given to any of the petitioners before the aforesaid notice dated 19.3.1985 to appear in the written suitability test of Tracers. The said notice is, therefore, wholly arbitrary and malafide and in violation of the principles of natural justice.

18. That the petitioners having already found suitable by the competent authority and having been promoted from the post of Tracers to the next higher grades cannot be forced to appear in the written suitability test on 1.4.1985.

19. That aggrieved by the notice dated 19.3.1985 directing the petitioners to appear in the written suitability test of Tracers on 1.4.1985 and having no alternative efficacious and speedy remedy available to them, the petitioners have preferred this writ petition on the following amongst other :-

Ajay Kumar Singh



G R O U N D S

(A) Because the notice dated 19.3.1985 is wholly illegal, arbitrary and without jurisdiction.

(B) Because the said notice implies double reversion of the petitioners from the post of regular senior Draughtsmen, on which petitioners 1 to 4 are working, to the post of Tracers, on which they were originally appointed.

(C) Because the aforesaid direction to appear in the written suitability test of Tracers is wholly arbitrary and against the principles of natural justice inasmuch as no notice to show cause whatsoever was given to them before their reversion to the post of Tracers on which they were originally appointed.

(D) Because no notice of the said written suitability test on 1.4.1985 has been served on petitioner Nos. 2, 3 and 4.

(E) Because the notice is wholly malafide as the notice period for the written suitability test is extremely short and inadequate.

P R A Y E R

WHEREFORE it is most respectfully prayed

that this Hon'ble Court may be pleased to :-

Naresh patel



-11-

(i) issue a writ, direction or order in the nature of certiorari quashing the notice dated 19.3.1985 (Annexure No.1);

(ii) issue a writ, direction or order in the nature of mandamus commanding the opposite parties to treat the petitioners as regularised Senior Draughtsmen in the grade Rs.425-700 and entitled to all the benefits in the said grade;

(iii) issue such other writ, direction or order as deemed just and proper in the circumstances of the case;

(iv) award the costs of the writ petition to the petitioners.

Dated Lucknow:

March 28, 1985.

(L.P. Shukla)

Advocate,

Counsel for the petitioners.

Lalit P. Shukla

13 A-16

15/1/15

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

Writ Petition No. of 1985

Asharfi Lal & others Petitioners

Versus

The Union of India & another Opp. Parties

Annexure No. 2

Ajay Kumar Singh



No. 847 E/6/2 (Drawing)

Dated: 21.5.82

Official Seniority list of staff of Drawing Section (Naksha Anubhag)

Official strength
 1. Drafts man
 Head Drafts man
 Senior drafts man
 Drafts man
 Tracer

| | Permanent | Temporary |
|---|-----------|-----------|
| 1 | | |
| 3 | | 1 |
| 4 | | 3 |
| 6 | | 1 |
| 9 | | |

| Sl No | Name | Designation | Date of Birth | Date of appoint | Substantive Post | Grade | Date of confir- mation | Post | Grade | Date of officiating | |
|---------|------------------|-------------------|---------------|-----------------|------------------|--------------|---------------------------|-------------------------------|--------------|---------------------|--|
| | | | | | | | | | | | |
| S/ Shri | | | | | | | | | | | |
| 1. | K.K. George | Chief D/Man | 14.8.29 | 3.7.54 | H/D/Man | 550-750 (RS) | 1.1.79 | Ch.D/Man | 700-900 (RS) | 19.5.79 | |
| 2. | Gulam Nabi | Hd.D/Man | 15.1.25 | 13.4.44 | Hd.D/Man | " | 1.1.79 | Hd.D/Man | 550-750 (RS) | 3.4.73 | |
| 3. | K. T. Mukerjee | Hd.D/Man | 19.11.37 | 6.7.56 | Hd.D/Man | " | 1.1.79 | Hd.D/Man | 550-750 (RS) | 1.10.74 | |
| 4. | C.B. Kumar | Hd.D/Man | 15.3.35 | 6.6.55 | D/Man | 330-560 (RS) | 10.7.56 | Working as AEN at DLI. | | | |
| 5. | V.K. Manocha | Hd.D/Man | 6.8.35 | 22.3.57 | Sr.D/Man | 425-700 (RS) | 1.1.79 | Hd.D/Man | 550-750 (RS) | 19.5.79 | |
| 6. | M.N. Vohtari | Hd.D/Man | 26.11.34 | 4.10.57 | Sr.D/Man | " | 1.1.79 | Working at OLI | | | |
| 7. | A.C. Sharma | Hd.D/Man | 10.1.35 | 14.11.57 | D/Man | 330-560 (RS) | 3.7.65 | Hd.D/Man | 550-750 (RS) | 26.9.79 | |
| 8. | Om Prakash | Sr.D/Man | 3.3.38 | 31.10.58 | D/Man | Rs.330.560 | 1.1.79 | Working under RE/TKD/NDLS | | | |
| 9. | Surjeet Singh | Sr.D/Man | 28.6.36 | 25.2.59 | D/Man | 330-560 (RS) | 1.1.79 | Working under CE/Construction | | | |
| 10. | Ram Yash | Sr.D/Man adhoc | 1.8.29 | 1.7.59 | D/Man | " | 1.1.79 | Working at RE/ALD | | | |
| 11. | G.K. Bhatia | Sr.D/Man adhoc | 3.3.40 | 4.12.62 | D/Man | " | 1.1.79 | Working under CE/Const/DLI | | | |
| 12. | S.K. Sen Gupta | " | 18.12.26 | 18.12.46 | D/Man | " | 1.1.79 | Sr.D/Man | 425-700 (RS) | 19.5.79 | |
| 13. | M.C. Mitra | Sr.D/Man | 3.8.27 | 22.9.48 | Tracer | 260-430 (RS) | 2.10.55 | Sr.D/Man | 425-700 (RS) | 26.9.79 | |
| 14. | Shamshed Ali | Sr.D/Man | 15.2.34 | 8.7.53 | " | " | 17.11.55 | Sr.D/Man | 425-700 (RS) | 26.9.79 | |
| 15. | Jata Shankar Lal | D/Man | 1.1.32 | 18.4.56 | " | " | 16.1.60 | Sr.D/Man | " | 26.9.79 | |
| 16. | M. Singh | D/Man | 1.2.31 | 18.4.56 | " | " | 1.7.65 | " | 425-700 (RS) | 26.9.79 | |
| 17. | Krishna Kumar | D/Man | 2.7.37 | 7.4.56 | " | " | 2.7.65 | Sr.D/Man | " | 26.9.79 | |

Ajay Kumar Singh

A/26

| | | | | | | | | | |
|--|--------|----------|----------|-------------|-------------|--|----------------|---------|---------|
| 20. Narendra Prasad | D/Man | 18.12.24 | 21.1.47 | Tracer | 260-430(RS) | 1.10.55 | Sr. D/Man | 425-700 | 24.6.80 |
| 19. Radheshwar Dayal | D/Man | 1.3.31 | 27.8.56 | Tracer | 260-430(RS) | 3.7.65 | Sr. D/Man | 425-700 | 27.6.80 |
| 20. A.K. Bhattacharya | D/Man | 22.5.53 | 27.9.56 | Tracer | 260-430(RS) | 4.7.65 | Sr. D/Man | 425-700 | 4.2.81 |
| 21. T.N. Saxena | Tracer | 1.6.34 | 19.12.56 | Tracer | 260-430(RS) | 5.7.65 | Sr. D/Man | 425-700 | 24.4.81 |
| 22. R.D. Saxena | Tracer | 15.8.37 | 13.9.57 | Tracer | 260-430(RS) | 3.2.70 | Sr. D/Man | 425-700 | 24.4.81 |
| 23. Anand Prakash | Tracer | - | 16.9.59 | Tracer | 260-430(RS) | - | Working at DLI | | |
| 24. Ram Jiawan | Tracer | 2.5.40 | 11.12.62 | Tracer | 260-430(RS) | - | Sr. D/Man | 425-700 | 27.6.80 |
| 25. Hem Raj | Tracer | 30.6.35 | 18.1.65 | Tracer | 260-430(RS) | - | Sr. D/Man | 425-700 | 24.4.81 |
| 26. Asharfi Lal | Tracer | 7.9.39 | 24.12.73 | Tracer | 260-430(RS) | - | D/Man | 330-560 | 24.6.80 |
| 27. S.K. Shukla | Tracer | 1.8.52 | 14.4.75 | Tracer | 260-430(RS) | - | D/Man | 330-560 | 27.6.80 |
| 28. Suresh Kumar | Tracer | 8.12.53 | 14.9.79 | Tracer | 260-430(RS) | - | D/Man | 330-560 | 4.2.81 |
| 29. Ajai Kumar Singh | Tracer | 1.6.53 | 1.4.75 | Tracer | 260-430(RS) | - | D/Man | 330-570 | 27.6.80 |
| (Same from SEN/Constt/ALD in Oct '79). | | | | | | | | | |
| 30. Miss Seema Rastogi | Tracer | 16.4.60 | 22.10.80 | Tracer | 260-430(RS) | - | - | - | - |
| 31. Sh. D.K. Gatterjee | Tracer | 13.8.54 | 15.10.80 | Tracer | 260-430(RS) | - | - | - | - |
| 32. Shrinder Singh | Tracer | 4.2.81 | Tracer | 260-430(RS) | - | - | - | - | - |
| 33. Smt. Uma Devi | Tracer | - | Tracer | 260-430(RS) | - | (Same from MB/Divn. on her own request). | | | |

1. Forwarded to Chief Draftsman, Drawing section for information and circulation amongst the staff. Any representation to this may be forwarded to this Branch within 15 days after which no representation will be considered.

2. Addl. Chief Engineer, Northern Railway, Lucknow.

for Divl. Mgr./Lucknow.

Q/20.5

Shri Ram Singh
Shri Ram Singh

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

Writ Petition No. of 1985

Asharfi Lal & others Petitioners

Versus

Union of India & another Opp. Parties

Annexure No.3

NORTHERN RAILWAY

Headquarter office
Kashmere Gate
Delhi -6

NOTICE

Sh. Vishnu Kumar D/Man Gr. Rs.330-560 (RS) working under SEN/C/LKO, whose regular promotion as Sr.D/Man Gr. 425-700 (RS) has been ordered by DPO/LKO, may be promoted as Sr. D/Man Gr.Rs.425-700 (RS) and retained in the same office against an existing vacancy.

This was the approval of SPO(C)

Sd/-

for Chief Engineer/Const

18/3/84
No. 940-E/13-XXVII/C/Pt.I

Dated 5.9.84

Copy to :-

Jay Kumar Singh
1. The SEN/C/NR/LKO.
2. The SAO/C/NR/LKO.

True copy

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

Writ Petition No. of 1985

Asharfi Lal & others Petitioners

Versus

Union of India & another Opp. Parties

Annexure No.4

NORTHERN RAILWAY

Office of the
Sr. Civil Engineer, (Con)
Lucknow.

No. 15-E/SEN/C/LKO/Pt.III. Dated : 02.7.1984

The Chief Engineer/Construction,
Northern Railway, Kashmere Gate,
Delhi-6.

Sub:- Proforma Promotion of Shri Vishnu
Kumar, Tracer as Jr. D/Man in
grade Rs.330-560/RS and grade
Rs.425-700/RS.

Ref:- DRM/LKO's Letter No. 752-E/E-6/2/Dgr.
dated 28.6.1984 addressed to you
and copy endorsed to this office.

DRM/NR/LKO has clarified vide his letter quoted above, that since services of juniors to Shri Vishnu Kumar, Tracer, grade Rs.260-430/RS has been regularised as Jr.D/Man grade Rs.330-560/RS w.e.f. 27.6.1980 and as Sr. D/Man grade Rs.425-700/RS w.e.f. 15.9.1982. The proforma promotion of the above named employee as Jr. D/Man grade Rs.330-560/RS and as Sr.D/Man grade Rs.425-700/RS may also be allowed on the recommendation of officer under whom he is working.

In view of the above noted facts, the promotion orders of the above named employee in grade Rs.425-700/RS against the newly created post of Sr. D/Man grade Rs.425-700/RS, sanction of this post for a period of one year from the date of operation has already been received vide your office letter No. 803-E/91/C dated 5/84. There is no case pending or contemplated against him under D.A.R./Vig/SPE so far as this division is concerned.

Ajay Kumar Singh

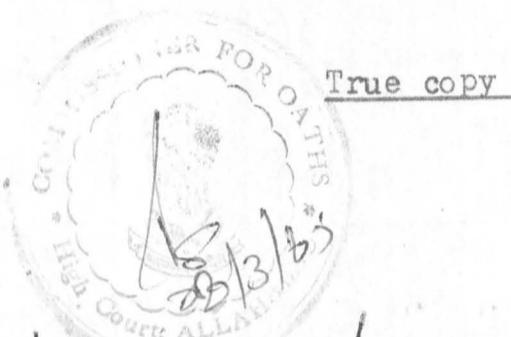
Sd/-

Sr. Civil Engineer/Construction,
Northern Railway, Lucknow.

Copy forwarded for information to DRM/NR/LKO with reference to his letter No. 752-E/E-6/2/Drg. dated 28.6.1984. The working of Shri Vishnu Kumar, Jr.D/Man grade Rs.330-560/RS is quite satisfactory and form promotion as Jr.D/Man as well as Sr./D/Man grade Rs.425-700/RS may please be considered on Open Line under advice to this office.

Sd/-

Sr. Civil Engineer/Construction,
Northern Railway, Lucknow.



Ajay Kumar Singh

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

Writ Petition No. of 1985

Asharfi Lal & others Petitioners

Versus

The Union of India & another Opp. Parties

Annexure No. 5



Atjay Kumar Singh

No, 752-E-6/2(Drg)

Divisional Office,
Lucknow, Dt. 22.4.33.

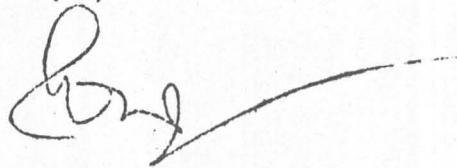
NOTICE.

The following officiating senior Draftsmen in Grade Rs. 425-700 (RS) are hereby regularized from the date of their promotion as Sr. Draftsman as they have been found suitable for the post of Senior Draftsman in Grade Rs. 425-700 (RS).

| | |
|---------------------------|--------------------------------|
| 1. Shri M.C.Mitra. | Sr. Draftsman Gr. 425-700 (RS) |
| 2. " Shamshad Ali. | -do- |
| 3. " J.S.Lal. | -do- |
| 4. " C.M.Singh. | -do- |
| 5. " Krishna Kumar. | -do- |
| 6. " Ram Jiawan. | -do- |
| 7. " Radheshwar Dayal. | -do- |
| 8. " A.K.Battacharya. | -do- |
| 9. " T.N.Saxena. | -do- |
| 10. " R.D.Saxena. | -di- |
| 11. " Hem Raj. | -di- |
| 12. " Asharfi Lal. | -do- |
| 13. " Sunil Kumar Shukla. | -do- |

The following officiating Draftsman have also been found suitable for the post of Draftsman in Grade Rs. 330-560 (RS) and regularized from the date of their promotion as Draftsman.

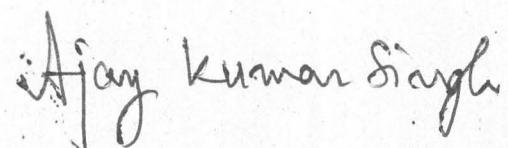
1. Shri D.K.Chatterjee D/man in Gr. Rs. 330-560 (RS)
2. " Surender Singh. " -do-



(S.N.MISRA).

for Divisional Railway Manager,
Lucknow.

Copy to 1. D.S.E. (Cord).
2. Supt. (Drawing Office) DRM IKO.



A-22 X/31 Y/3

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

Writ Petition No. of 1985

Asharfi Lal & others Petitioners

Versus

The Union of India & another Opp. Parties

Annexure No.



N. Jay Kumar Singh

122 A-24 1250 1/33
122 A-24 1250 1/33

पी.ए. 19/G.L. 19

चनरख 99-बड़ा/Gen. 99-Large

उत्तर रेलवे/NORTHERN RAILWAY

No. 7526/6-2/029

Office of the E.I. Manager,
Lucknow, Dt. 29.1.84

The General Manager(P),
Northern Railway,
Baroda House,
New Delhi.

Ref:- Letter No. 754E/132-III(E)IB Dt. 19.12.84.

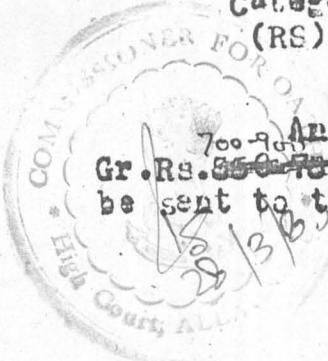
Sub:- Selection for the Post of Chief Draftsman
(Civil) Grade Rs.700-900 (RS).

.....

As desired the Seniority List of Head Draftsman Grade Rs.550-750 (RS) and Senior Draftsman Grade Rs.425-700 (RS) who are working in the above mentioned grade as regular measure in Lucknow Division as on 1.1.84 is furnished herewith vide Annexure I attached.

The information asked for vide item No 1 to 4 in your letter is as under :-

- (1) No. of Post of Chief Draftsman Grade Rs.700-900 Nil lying vacant on 1.1.84.
- (2) No. of staff working as C.D. in grade Rs.700-900 (RS) on adhoc basis pending ~~selection~~ passing selection (W.e.f. 1.1.84) as on 1.1.84.
- (3) No. of vacancies of Chief Draftsmen Grade Rs 700-900 -3 (RS) if any occurred after 1.1.84 till date. ~~permanent~~ ~~auto restructuring~~
- (4) No. of adhoc promotion if any made in the Category of Chief Draftsman Gr. Rs.700-900 (RS) after 1.1.84. - Nil



An approved copy of Seniority list of Head Draftsman Gr. Rs.550-750 and Senior Draftsman Gr. Rs.425-700 may please be sent to this office.

Deel
General Divi Personnel
Officer (e)
N.Rly. Lucknow.

DA.1 (Copy of Seniority List).

Atijay Kumar Singh

A-25
A-25
A-25

ANNEXURE I (135)

| Sl. No. | Name | Date of birth | Date of appointment | Grade | Present post held | Period | Whether continuous or fortuitous promotion. | Length of service in the present grade as on 1.1.84. | SC/T | Distr. where holding lien (for CEC only). | Remarks |
|-----------------------|----------|---------------|---------------------|------------------|-------------------------------------|------------|---|--|---------|---|---|
| | | | | | | | | | | | |
| 1. K.K. George | ✓/hri | 14.3.29 | 3.7.54 | Hd. D/man | 550-750 1.1.79 | Ch. 70-900 | 19.5.79 | I M D 4-7-12 | 19.5.79 | Not applicable for open line. | Selection of C.D.700-900 passed on 13.11.79 vide G.I(P)'s letter No.754/E/132/Pt.II(E11b.) * against loss of C.D. gr 70-900 (E11b.) |
| 2. K.L. Mukulija | 19.11.37 | 6.7.56 | " | 550-750 1.1.79 | " | 700-900 | 27.6.80 | 3- 6- 4 | 27.6.80 | | |
| 3. V.L. Nanocha | 6.8.35 | 22.3.57 | " | 550-750 26.11.82 | " | 700-900 | 4- 2-81 | 2-10-27 | 4.2.81 | | |
| 4. A.C. Chole | 10.1.35 | 14.11.57 | " | 550-750 1.2.83 | " | 700-900 | 18.9.82 | 1- 3- 13 | 18.9.82 | | |
| 5. Surjeet Singh | 23.6.36 | 25.2.59 | I/man | 330-560 1.1.79 | Working under CEC/Const. Delhi. | | | | | | |
| 6. A.K. Mukerjee | 28.10.35 | 2.7.59 | " | 330-560 | -do- | | | | | | |
| 7. Ram Yash | 1.8.29 | 1.7.59 | " | 330-560 1.1.79 | Working under CEC/Constn. Delhi/ALD | | | | | | |
| 8. K.S. K. Sen Gupta | 18.12.26 | 18.12.46 | " | 330-560 1.1.79 | Hd. D/man | 550-750 | 27.6.80 | 3- 6- 4 | | | |
| 9. M.C. Mitra | 3.8.27 | 22.9.48 | " | 330-560 31.1.82 | D/man | 550-750 | 27.6.80 | 3- 6- 4 | | | |
| 10. Shamshad Ali | 15.2.34 | 8.7.53 | " | 330-560 26.11.82 | " | 550-750 | 4.2.81 | 2- 10-27 | | | |
| 11. Jala Shanker | 1.1.32 | 13.4.56 | " | 330-560 1.2.83 | " | 550-750 | 12.7.82 | 1- 5- 19 | | | |
| 12. Lal Singh | 1.2.31 | 18.4.56 | " | 330-560 22.4.83 | " | 550-750 | 25.9.82 | 1- 3- 6 | | | |
| 13. Kumar | 2.7.37 | 7.4.56 | " | 330-560 22.4.83 | " | 550-750 | 25.9.82 | 1- 3- 6 | | | |
| 14. Jeetan | 2.5.40 | 11.12.62 | Tracer | 260-430 26.11.82 | " | 550-750 | 14.10.82 | 1- 2- 17 | | | |
| 15. Anandeshwar Dayal | 1.3.31 | 27.3.56 | " | 260-430 3.7.65 | sr. 425-700 | | 27.6.80 | 3- 6- 4 | | | |
| 16. A.K. Bhattacharya | 22.5.33 | 27.9.56 | " | 260-430 4.7.65 | " | 425-700 | 4.2.81 | 2- 10-27 | | | |
| 17. T.N. Saxena | 1.6.34 | 19.12.56 | " | 260-430 5.7.65 | " | 425-700 | 24.4.81 | 2- 10- 7 | | | |
| 18. R.D. Saxena | 15.8.37 | 13.9.57 | " | 260-430 3.2.70 | " | 425-700 | 24.4.81 | 2- 10- 7 | | | |
| 19. Hem Raj | 30.6.36 | 13.1.53 | " | 260-430 1.2.83 | " | 425-700 | 24.4.81 | 2- 10- 7 | | | |
| 20. Asharfi Lal | 7.9.39 | 24.12.73 | " | 260-430 22.4.83 | " | 425-700 | 18.9.82 | 1- 3- 13 | | | |
| 21. V.K. Gupta | 10.7.44 | 29.5.75 | " | 260-430 | Working under CEC/Const. Delhi/LKO. | | | | | | |
| 22. S.K. Shukla | 1.3.52 | 14.4.75 | " | 260-430 | " | 425-700 | 25.9.82 | 1- 3- 6 | | | |
| 23. Ajay Kumar | 1.6.53 | 14.4.75 | " | 260-430 | -- | 425-700 | 10.10.83 | 0- 2- 21 | | | |

20/3/85
20/3/85
20/3/85

Perf. fixation allowed.
vide No. 7526/6-2/84 dt
28.6.84 in Gr. 425-700.

Ajay Kumar Singh

A/26
1/26

A 24

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW.

Affidavit

IN

Writ-Petition No. of 1985.

Asharfi Lal & others Petitioners

Versus

Union of India & another Opp-parties

AFFIDAVIT

I, Ajay Kumar Singh, aged about 32 years, son of
(Late) Sri M.P. Singh, resident of 446/5, Musahibganj,
Lucknow-3, do hereby solemnly affirm and state on
oath as under : -

1. That the deponent is Petitioner No:4 in the above
writ-petition and is fully conversant with the facts
deposed to herein. He has been duly instructed by
petitioners Nos: 1 to 3 and 5 to file this affidavit.

2. That the deponent has read the accompanying
writ-petition along with the annexures, the contents
of which he has fully understood.

3. That the contents of paragraphs 1 to 18
of the writ petition are true to my own knowledge.

(contd.....2)



Ajay Kumar Singh

A25

-2-

25

27

4. That Annexure Nos. 1 to 6 to the writ petition are the true and photostat copies duly compared from their duplicates and originals.

Ajay Kumar Singh

Deponent.

Dated Lucknow:

March 28, 1985.

Verification

I, the above-named deponent, do verify that the contents of paragraphs 1 to 4 of this affidavit are true to my own knowledge. No part of it is false and nothing material has been concealed. So help me God.

Ajay Kumar Singh

Deponent.

Dated Lucknow:

March 28, 1985.

I identify the above-named deponent who has signed before me.

Kuldeep Singh

Advocate.

Solemnly affirmed before me on 28.3.1985

at 8-10 a.m./p.m. by Sri ~~Shafiq Lal~~ Ajay Kumar Singh

the deponent who is identified by

Sri K. D. NAG

He is a
lawyer

Advocate, High Court, Allahabad.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit which have been read out and explained by me.

OATH COMMISSIONER
High Court, Allahabad;
Lucknow Bench,

No. 134/63
Date. 28.3.85

In The Hon'ble High Court of Judicature at Allahabad
Sitting at Lucknow

ब अदालत श्रोम

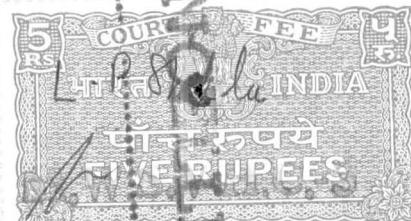
महोदय

वादी (मुद्रा)
प्रतिवादी (मुद्रा प्रजेह)

का वकालतनामा

W. P. No.

of 1985



Asharfi Lal and others

1 CFS 1
My
29.3.85

वादी (मुद्रा)

बनाम

Union of India and others — प्रतिवादी (मुद्रा प्रजेह)

नं० मुकद्दमा सन् १६ पेशी की ता० १६ ई०
ऊपर लिखे मुकद्दमा में अपनी ओर से श्री

L.P. Shukla

ADVOCATE
C-700, Mahanagar

LUCKNOW

& K.D. NAG
Advocate

एडवोकेट
महोदय

अदालत
नाम
नं० मुकद्दमा
कर्ता०

को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूँ और
लिखे देता हूँ इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य
वकील द्वारा जो कुछ पैरवी व जवाबदेही व प्रश्नोत्तर करें या अन्य
कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी
जारी करावें और रूपया वसूल करें या सुलहनामा या इकबाल
दावा तथा अपोल व निगरानी हमारी ओर से हमारे या अपने
हस्ताक्षर से दाखिल करें और तसदीक करें या मुकद्दमा उठावें
या कोई रूपया जमा करें या हमारी या विपक्ष (फरीकसानी) का
दाखिल किया रूपया अपने या हमारे हस्ताक्षर-युक्त (दस्तखती)
रसोद से लेवें या पंच नियुक्त करे - वकील महोदय द्वारा की
गई वह कार्यवाही हमको सर्वथा स्वीकार है और होगी मैं
यह भी स्वीकार करता हूँ कि मैं हर पेशी स्वयं या किसी
अपने पैरोकार को भेजता रहूगा अगर मुकद्दमा अदम पैरवी
में एक तरफा मेरे खिलाफ फैसला हो जाता है उसकी जिम्मे-
दारां मेरी वकील पर न होगी। इसलिए यह वकालतनामा
लिख दिया कि प्रमाण रहे और समय पर काम आवे।

१ Asharfi Lal
(ASHARFI LAL)

२ (S. K. Shukla)

३ Vishnu Kumar

४ Ajay Kumar Singh

५ (S. K. Shukla)

(सुब्रह्मण्यमार)

साक्षी (गवाह) साक्षी (.....)

दिनांक महीना

Accepted
Xanmitatshukla

Accepted
Kuldeepak 16/8

A-29

in the Hon'ble High Court of Judicature at Allahabad
 अदालत श्रीमान महोदय
 (Lucknow Bench) Lucknow
 W.P. No. 1389 of 1985
 वकालतबाजी



Sh. Ashrafi Lal Khan
 वकाल

वार्दी/अपीलन

Petition,

Union of India & other प्रतिवादी/रेस्टाइन opp. Party

W.P. 1389 संघर्ष त्रुफदमा 1985 सन 1985

पैरी फी त 10

अपर त्रुफदमा में अपना और ते श्री Badshah Khan Verma

ज्यर त्रुफदमा में अपना वकील त्रियुक्त फरफे इफरारा फरता हूँ
 और लिखे देता हूँ फि त्रुफदमा में वकील महोदय संघ अथवा अन्य वकील
 द्वारा जो कुछ पैरवी व जवाब व प्रश्नोत्तर फरें या फोई फाग दाखिल फरें
 या लौटावा या हमारी ओर से डिगरी जारी फरादें और स्पष्ट वसूल फरें
 या त्रुफदमा या इफरारा दावा तथा अपील व बिवरानी हमारी ओर से
 हमारे या अपने हस्ताक्षर से दाखिल फरें और तसदीक रखें या त्रुफदमा उठावें
 या फोई स्पष्ट जमा फरें या हमारी विपद्धी फरीफसानी फा दाखिल
 फिया हुआ स्पष्ट अपने या हमारे हस्ताक्षर मुफते इदात्ततीरे रसोद से लेजे फा
 पैर बियुक्त फरें वकील महोदय द्वारा फो नहीं वह
 तब फरवाही हमारी सर्वथा द्वारा है और हेतु इसीलिये यह वकालता

Allahabad
 Union of India through the
 Divisional Personnel Office
 Northern Railway, Lucknow

सार्वी गवाह सार्वी गवाह
 दिगंबर महोदय
 सन 19. 50 |

R. C. C. Form no. 38, Part I

Notice to Counsel of date fixed for hearing

IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD
(LUCKNOW BENCH), LUCKNOW.

OF 19

WP No. 1389885

APP-

Asharfidal v others — Appellant,

versus

Union of India v others — Respondent.

S

Sarvsri

Counsel
for Appellant.

Sri Siddharth Vaidya

Sarvsri Advocates

Counsel
for Respondent.

Take notice that the hearing of the abovenamed case has
been fixed for

19th July, 1985, at 10 A.M.

LUCKNOW: For the Court & the Registrar

Dated —————, 19

Joint Registrar.

Verma

10505

25000

Received

Sharma

16/7/85

PSUP—A. P. 6 Uch. Naya.—22-2-80—(3890)—1980—20,000 (E).

B-34
O/C

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
23-A Thornhill Road, Allahabad-211 001

No.CAT/Alld/Jud 41304-305 T.A. No. 1731 of 1987
dated the

Asharfi Lal & Others

APPLTANT(S)

VERSUS

Union of India

RESPONDENT(S)

TO

- 1- Shri Sidh Nath Verma, Advocate, Lucknow High Court Lucknow.
- 2- Chief Standing Counsel(C.S.) Lucknow High Court Lucknow.

Whereas the marginally noted cases has been transferred by

Administrative Tribunal Act XIII of 1985 and registered in this Tribunal
as above.

H.C. LKO

Writ Petition No.

1389

of 198

of the Lucknow High Court, Lucknow

The Tribunal has fixed date of

15-12-1989 1989. The

hearing of the matter at Gandhi
Bhawan, Opp. Residency, Lucknow.

If no appearance is made on your
behalf by your name one duly authorised to
act and plead on your behalf

This matter will be heard and decided in your absence.

Given under my hand seal of the Tribunal this
day of

26th

August

1989.

Dinesh/


DEPUTY REGISTRAR